

§
ITEM NO.101
[PART-HEARD]

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 942 OF 2006

STATE OF RAJASTHAN

Appellant (s)

VERSUS

BALVEER @ BALLI & ANR.

Respondent(s)

(With application for exemption from filing Official Translation)

Date: 11/02/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Dr. Manish Singhvi, AAG.
Mr. Amit Lubhaya, Adv.
Mr. Milind Kumar, Adv.

For Respondent(s) Mr. Ranbir Singh Yadav, Adv.
For RR No. 1 Ms. Anzu K. Varkey, Adv.
Mr. P. Kakra, Adv.

For RR No. 2 Mr. K.B. Upadhyay, Adv.
Mr. Rajesh pathak, Adv.
Mr. Pushkar Anand, Adv.
Mr. S.R. Setia ,Adv.

UPON hearing counsel the Court made the following
O R D E R

| Application seeking exemption from filing official translation is allowed.
| Hearing concluded.
| Judgment reserved.

| [KALYANI GUPTA]
| COURT MASTER

| | [SHARDA KAPOOR]
| | COURT MASTER